

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.107
C.P.(IB)/95(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Abhin Pharmaceuticals
V/s
Ambition Mica Ltd

.....Applicant

.....Respondent

Order delivered on 16/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :Mr. Sandeep C Bhatt, Adv.

ORDER

No one appears on behalf of the Applicant.

In the interest of justice, the matter stands adjourned.

Re-list for hearing/dismissal on 18.03.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)